

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/268/KOB/2022 in CP(IB)/13/KOB/2021
SECTION	NCLT RULE 11
NAME OF PARTIES	REENA PAUL V/S M/S JM FINANCIAL ASSET RECONSTRUCTION COMPANY LTD & ANOTHER
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR, ATHUL M V
RESPONDENTS ADVOCATE/ PROFESSIONAL	FRANCIS MATHEW (RP)

Office
Notes

Video Conference

22nd Sept 2022

ORDER

IA(IBC)/268/KOB/2022 IN CP(IB)/13/KOB/2021

Learned counsel Mr. Akhil Suresh appears on behalf of the applicant.

Applicant is directed to serve notice on the respondents by speed post and by E-mail and file affidavit of service at least three days before the next date of hearing.

List on 21.10.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**